THE HIGH COURT OF MEGHALAYA
AT SHILLONG
N O T I F I C A T I O N

Dated, Shillong the 3rd November, 2026

No. HCM.II/117/2026/Comp/3812: Hon'ble the Chief Justice is pleased to nominate the Manager (IT) as the Nodal Officer of the High Court of Meghalaya for coordinating and facilitating cybercrime awareness initiatives in liaison with the Indian Cyber Crime Coordination Centre (I4C), Ministry of Home Affairs, Government of India.

The Nodal Officer shall serve as the designated point of contact for coordination with I4C and shall facilitate the receipt, circulation and dissemination of official cyber safety advisories, guidelines, awareness materials and other relevant information issued by I4C from time to time among the concerned judicial establishments under the jurisdiction of the High Court of Meghalaya.

REGISTRAR GENERAL

Memo No HCM.II/117/2026/COMP/3812A **Dated 3rd November, 2026**

Copy to:-

i. Registrar cum PPS to Hon'ble Chief Justice for favour of her Ladyship's kind information.
ii. P.S to Hon'ble Mr Justice H S Thangkhiew, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
iii. P.S to Hon'ble Mr Justice W Diengdoh, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
iv. P.S to Hon'ble Mr Justice B Bhattacharjee, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
v. Registrar (Admin), High Court of Meghalaya
vi. Assistant Registrar (Establishment), High Court of Meghalaya
vii. System Analyst, High Court of Meghalaya for uploading the same in the Official Website of the Registry.
viii. Office Copy

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